## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 139/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

Name of the Company:

Invent Assets Securitisation & Reconstruction Pvt Ltd

V/s.

Shah Alloys Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

Awah Gepclan Is Manages Applicant My oppland

1. Umesh Ned

For Ashish Doshi PCS Petition

2. CA Hita Park PCA Purposed Petition

4. Viel

## ORDER

Learned PCS Mr. Umesh Ved i/b Learned PCS Mr. Ashish Doshi present for Financial Creditor/ Petitioner. Learned FCA Mr. Hiten Parikh present for Respondent.

Preliminary objections filed by Respondent.

List the matter on 20.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.